

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) No. 1183 of 2019**

**IN THE MATTER OF:**

**New Okhla Industrial Development Authority** **...Appellant**

**Vs**

**Mr. Anand Sonbhadra(RP)** **....Respondent**

**Present:**

**For Appellant:** **Mr. Raju Ramachandran, Sr. Advocate along with Mr. Sourav Roy, Mr. Shankar Rarayan, Mr. Gaurav Mazumdar and Harsh Anand, Advocates.**

**For Respondents:** **Mr. Gaurav Mitra, Ms. Deepali Dwivedi, Advocate for Respondent No. 1**

**Mr. Simra Jyot Singh and Ms. Shriya Ray Chawdhuri, Advocates.**

**ORDER**

**31.01.2020** Heard learned Counsel for Appellant.

For argument of Respondent, list the Appeal on **17<sup>th</sup> February, 2020** as 'Part Heard' at **2:00 P.M.** before this Bench.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

(Shreesha Merla)  
Member(Technical)